

Form 1 (Punjab)
List of cases e-filed during the month of September, 2022

Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail ID	Date of Registration	Date of e-filing
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil	Nil	Nil

Form 2 (Punjab)							
List of cases in which e-Payment of Court fees was made during the month of September, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 3 (Punjab)							
List of cases in which Electronic Service of Process has taken place during the month of September, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
		Chandigarh	Nil	Nil	Nil	Nil	Nil

Form 4 (Punjab)						
List of total no. of cases randomly allocated during the month of September, 2022						
Sr.No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
		Amritsar	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil
		PATIALA	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil
1	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	ARB	6
2	ADJ	Chandigarh	Ms. Anshu Shukla ADJ	31	Ex	1
3	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	13	ARB	2
4	ADJ	Chandigarh	Sh.Jaibir Singh, ADJ	13	Commercial Suit	2
5	ADJ	Chandigarh	Sh.Narender, ADJ	16	Commercial Suit	4
6	ADJ	Chandigarh	Sh.Jagdeep Sood, ADJ	22	ARB	2

Form 5 (Punjab)							
List of cases in which Case Management Hearing was held during the month of September, 2022							
Sr.No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
		Amritsar	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil
		Fatehgarh Sahib	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil
		Ferozepur	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil
		Jalandhar	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil
	Sh. Harjeet Singh, Addl. District & Sessions Judge, Moga.	Moga	CS/3/19	The Punjab State Co-op Vs. M/s Jai Jwala Food	Sh. R.K Goyal Adv. Counsel for the plaintiff. Sh. Vaneet Jaidka Adv. Counsel for the defendant no.2 Sh. Surjit Sigla Adv. Counsel for the respondent no.3,4.	23.05.2019	19.09.2022
		Moga	CS/8/2019	The Punjab State ware house Vs. Subash Babu	Sh. R.K Goyal Adv. Counsel for the plaintiff defendant exparte.	08.07.2019	30.09.2022
		Moga	CS/11/2019	The Punjab State ware house Vs. Subash Babu	Sh. Sahil Goyal Adv. Counsel for the plaintiff	31.08.2019	30.09.2022
	Sh. Atul Kasana, Addl. District & Sessions Judge, Moga.	Moga	CS/9/2018	Balwinder Singh Vs. Darshan Singh	Sh. Vinay Kashyap Adv. for Plaintiff Sh. S.K Jaiswal Adv. for respondent 1. Sh. Harjit Singh Adv. For respndent 2.	27.04.2018	14.09.2022
		Moga	CS/8/2017	Punjab State Co-operative supply and marketing Fed. Vs. M/s Amin Chand Madan Lal	Sh. S.K Jaiswal, Adv. For plaintiff Sh. Varinder Garg, Adv for respondent.	06.03.2017	01.09.2022 13.09.2022 22.09.2022
		Pathankot	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil
1	Ms.Anshu Shukla, ADJ	Chandigarh	635/2022	Guru Ram Dass Rice Mills Vs. Pb Agro Food	Sh. Manpreet Singh Dua	02-09-2022	02-09-2022
2	Ms.Anshu Shukla, ADJ	Chandigarh	636/2022	Guru Ram Dass Rice Mills Vs. Pb State Warehouse Corp	Sh. Manpreet Singh Dua	02-09-2022	02-09-2022
3	Ms.Anshu Shukla, ADJ	Chandigarh	639/2022	Baba Nanak Rice Mills Vs. The Pb State Cooperative	Sh. Inderjit Sharma	06-09-2022	06-09-2022
4	Ms.Anshu Shukla, ADJ	Chandigarh	656/2022	The Pb State Coop Vs Avtar Rice General	Sh. Rajesh K Sharma	21-09-2022	21-09-2022
5	Ms.Anshu Shukla, ADJ	Chandigarh	668/2022	Executive Engg. Vs DASM Construction Co P Ltd	Sh Sharthak Gupta	23-09-2022	23-09-2022
6	Ms.Anshu Shukla, ADJ	Chandigarh	669/2022	Baba Deep Singh Rice Vs Pb State Grain	Sh R. S Baweja	26-09-2022	26-09-2022
7	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/644/2022	M/S LOVAN ARORA RICE AND GENERAL MILLS. VS. PUNJAB STATE GRAINS PROCUREMENT CORP LTD.	Sh. Parvez Chugh Adv. For petitioner	17.09.2022	17.09.2022
8	Sh.Jaibir Singh, ADJ	Chandigarh	ARB/645/2022	M/S PURI OIL MILLS LTD VS. STATE OF HARYANA AND ORS.	Sh. Vinay Kashyap Adv. For petitioner	17.09.2022	17.09.2022

9	Sh.Jaibir Singh, ADJ	Chandigarh	CIVIL SUIT/10/2022	M/S DREDGING CORP OF INDIA LTD. VS. THE PB STATE INDUSTRIAL DEVELOPMENT CORP LTD.	Sh. Sunil kumar oja Counsel for plaintiff and Sh. Vikas Mohan Gupta counsel for defendant No. 1, Ms. Harbhajan Kaur Ld. Govt. pleader on behalf of defendant No. 2	26.09.2022	26.09.2022
10	Sh.Jaibir Singh, ADJ	Chandigarh	CIVIL SUIT/11/2022	M/S DREDGING CORP OF INDIA LTD. VS. THE PB STATE INDUSTRIAL DEVELOPMENT CORP LTD.	Sh. Sunil kumar oja Counsel for plaintiff and Sh. Vikas Mohan Gupta counsel for defendant No. 1, Ms. Harbhajan Kaur Ld. Govt. pleader on behalf of defendant No. 2	26.09.2022	26.09.2022
11	Sh.Jaibir Singh, ADJ	Chandigarh	Ex 405/2018	MS/ MADHAVA BARAHAMPUTRA VS. STATE OF PUNJAB.	SH. HARISH CHHABRA COUNSEL OF DH AND SH. ARVIND MARKAN COUNSEL FOR JD. NO. 1, 4 AND 5, SH. AJAY SAPAHEIA COUNSEL FOR PIDB	07.04.2018	01.09.2022 30.09.2022
12	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/522/2022	MANHAS BUILDERS VS. WISDOM ARK SCHOOL	SH. NARESH RANA COUNSEL FOR DH	02.07.2022	02.09.2022
13	Sh.Jaibir Singh,ADJ	Chandigarh	CS/4/2020	FRONTIER AGRO PVT. LTD VS. KATARIA BIJ BHANDAR	SH. ASHOK PAUL JAGGA COUNSEL FOR PLAINTIFF AND MS. RASHIKA BANSAL COUNSEL FOR DEFENDANT	17.08.2020	05.09.2022 27.09.2022
14	Sh.Jaibir Singh,ADJ	Chandigarh	CS/2/2021	FORTUNE MALL PVT. LTD VS. ORIENTAL INSURANCE COMPANY	SH. VIKAS SAGAR COUNSEL FOR DH AND SH. J.P. NAHAR COUNSEL FOR DEFENDANTS	04.08.2021	06.09.2022
15	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/118/2018	CHRISTIAN MEDICAL COLLEGE VS. MS. INDER MOHAN SINGH AND CONTRACTORS	SH. VIVEK MOHAN SHARMA COUNSEL FOR PETITIONER AND SH. R.K. SYAL COUNSEL FOR RESPONDENT NO. 1	01.03.2018	07.09.2022
16	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/115/2018	CHRISTIAN MEDICAL COLLEGE VS. MS. INDER MOHAN SINGH AND CONTRACTORS	SH. VIVEK MOHAN SHARMA COUNSEL FOR PETITIONER AND SH. R.K. SYAL COUNSEL FOR RESPONDENT NO. 1	01.03.2018	07.09.2022
17	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/843/2021	UNITED INDIA INSURANCE VS. M/S SHREYANS FABRICS	SH. VIKAS MOHAN GUPTA COUNSEL FOR OBJECTOR AND MS. MAMTA B. JAIN COUNSEL FOR RESPONDENT NO. 1	09.12.2021	07.09.2022
18	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/138/2022	M/S SHREYANS FABRICS VS. UNITED INDIA INSURANCE	MS. MAMTA B. JAIN COUNSEL FOR OBJECTOR AND SH. VIKAS MOHAN SHARMA COUNSEL FOR RESPONDENT NO. 1	04.03.2022	07.09.2022
19	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/475/2018	STATE OF HARYANA VS M/S BANSAL RICE MILLS	SH. HARISH BANSAL COUNSEL FOR PETITIONER	21.07.2018	12.09.2022
20	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/476/2022	STATE OF HARYANA VS M/S BANSAL BROTHERS	SH. HARISH BANSAL COUNSEL FOR PETITIONER	21.07.2018	12.09.2022
21	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/703/2021	MS/ BHULLAR CONSTRUCTIONS VS. UNION OF INDIA	SH. R.K. SYAL COUNSEL FOR APPLICANT/OBJECTOR AND SH. SATINDER SINGH, STANDING COUNSEL FOR RESPONDENT NO. 1 & 2.	29.10.2021	16.09.2022
22	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/704/2022	MS/ BHULLAR CONSTRUCTIONS VS. UNION OF INDIA	SH. R.K. SYAL COUNSEL FOR APPLICANT/OBJECTOR AND SH. SATINDER SINGH, STANDING COUNSEL FOR RESPONDENT NO. 1 & 2.	29.10.2021	16.09.2022
23	Sh.Jaibir Singh,ADJ	Chandigarh	EX/216/2022	M/S BHULLAR CONSTRUCTIONS VS. UNION OF INDIA	SH. MANISH JOSHI COUNSEL FOR DH	25.03.2022	17.09.2022
24	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/51/2022	M/S KHALSA RICE MILLS VS. THE PUNJAB STATE CO-OPERATIVE SUPPLY AND MARKETING FEDERATION LTD	SH. NARESH S. RANA COUNSEL FOR OBJECTOR AND SH. RAVI INDER SINGH ADV FOR RESPONDENT NO. 1 AND 2	18.01.2022	19.09.2022
25	Sh.Jaibir Singh,ADJ	Chandigarh	EX/1038/2019	CHOLAMANDALAM FINANCE VS. SATINDERJIT SINGH	SH. DEVINDER SINGH COUNSEL FOR DH AND SH. PALVINDER SINGH COUNSEL FOR DH NO. 1	05.09.2019	19.09.2022
26	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/501/2022	NKG INFRASTRUCTURE LTD VS. CHIEF ENGINEER BRIDGES PWD HARYANA	SH. AVNEET SINGH CHEEMA COUNSEL FOR APPLICANT AND SH. PRANSHU CHATURVEDI GOVT. PLEADER ON BEHALF OF RESPONDENT	27.05.2022	19.09.2022
27	Sh.Jaibir Singh,ADJ	Chandigarh	CS/1/2022	FRONTIER AGRO PVT. LTD VS. M/S JINDAL PESTICIDES	SH. ASHOK PAUL JAGGA COUNSEL FOR PLAINTIFF	08.04.2022	26.09.2022
28	Sh.Jaibir Singh,ADJ	Chandigarh	ARB/614/2021	PUNJAB MANDI BOARD VS. M/S V.S. SAINI ENGINEERS	SH. SANJEEV SHARMA COUNSEL FOR OBJECTOR AND SH. RAJIV SHARMA COUNSEL FOR RESPONDENT NO. 1	17.08.2021	26.09.2022
29	Sh.Jaibir Singh,ADJ	Chandigarh	CS/1/2021	JAI MARKETING VS. ITC LTD	SH. PARAS MONEY GOEL COUNSEL FOR PLAINTIFF AND SH. VIKAS JAIN ADV FOR DEFENDANT	19.04.2021	30.09.2022
30	Sh.Jaibir Singh,ADJ	Chandigarh	EX/1216/2017	JAI BHUSHAN MALIK VS. STATE OF PUNJAB	SH. N.S. RANA FOR DH AND SH. ARVIND MARKAN GP FOR JD WITH SH. YADVINDER SINGH, XEN ON BEHALF FOR JD	174.07.2017	30.09.2022
31	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/109/2020	ANKUR GUPTA VS VALLABH	Sh. Mohit Malik	27.01.2020	15.09.2022
32	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/91/2017	PB STATE COOPERATIVE VS SAHLOWALIA	Sh. Hitesh Sood	04.02.2017	06.09.2022
33	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/291/2018	M/S SAHIB ELEC VS BHARAT SANCHAR	Sh. Ashok Paul Jagg	07.05.2018	16.09.2022
34	Sh. Jagdeep Sood, ADJ	Chandigarh	ARB/991/2018	M/S PARVEEN VS PUNJAB STATE CIVIL	Sh. SP Goyal	01.12.2018	23.09.2022

Form 6 (Punjab) Contested Commercial cases disposed during the month of September, 2022													
Sr.No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
		Amritsar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Barnala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Bathinda	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Faridkot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		FATEHGARH SAHIB	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Fazilka	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ferozpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Gurdaspur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Hoshiarpur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		JALANDHAR	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Kapurthala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Ludhiana	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Mansa	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Moga	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Pathankot	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Patiala	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Rupnagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SAS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sangrur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		SBS Nagar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Sri Muktsar Sahib	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
		Tarn Taran	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
1	Sh.Jaibir Singh,ADJ	Chandigarh	EXE/216/2022	PNC INFRA VS. HARYANA STATE ROADS AND BRIDGES CORP LTD.	SH. MANISH JOSHI COUNSEL FOR DH	25.03.2022	No	DBT to the Court of Ms. Anshu Shukla ADJ, Chandigarh on dated 17.09.2022					
2	Sh.Jaibir Singh,ADJ	Chandigarh	EXE/1038/2019	CHOLAMANDLAM INVESTMENT VS. SATINDERJIT SINGH	SH. DEVINDER SINGH COUNSEL FOR DH AND SH. PALVINDER SINGH COUNSEL FOR DH NO. 1	05.09.2019	No	DAW On dated 20.09.2022	1011 Days	DAW	27.03.2017		U/s 36 of Arbitration and Conciliation Act